## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

## Dated Shillong, the 23<sup>rd</sup> September 2019

NO.HCM.II/151/2019-Estt/1: In supersession of all previous orders and instructions made in this regard, Hon'ble the Chief Justice, High Court of Meghalaya, is pleased to constitute a sub-committee comprising the following Judicial Officers for drafting afresh Rules for regulating the practice and proceedings in the subordinate civil and criminal Courts in the State of Meghalaya:

- 1. Shri. Wanlura Diengdoh, MHJS Chairman;
- 2. Shri. Noor Ain Khan, MHJS Member;
- 3. Smti. Dashalene Kharbteng, MHJS Member and
- 4. Smti. Rithelda Rymbai, MJS Secretary.

It is further directed that, on completion of the aforesaid task, preferably within 6 (six) months from the date of this notification, the sub-committee shall submit its report to the Hon'ble Rule Committee of the High Court of Meghalaya for consideration.

By order,

REGISTRAR GENERAL

## Dated Shillong, the 23<sup>rd</sup> September 2019 Memo No. HCM.II/151/2019-Estt/1-A Copy for information to: -

- 1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 3. The Commissioner & Secretary to the Govt. of Meghalaya, Law Department for information.
- 4. Shri. Wanlura Diengdoh, MHJS (Supertime Scale), District & Sessions Judge, Shillong for information and necessary action.
- 5. Shri. Noor Ain Khan, MHJS (Selection Grade), Member Secretary, Meghalaya State Legal Services Authority, Shillong, for information and necessary action.
- 6. The District & Sessions Judge, Nongpoh/ Shillong/ Jowai/ Nongstoin/ Williamnagar/ Tura/ Ampati/ Mawkyrwat for information.
- 7. Smti. Dashalene Kharbteng, MHJS, CPC, High Court of Meghalaya for information and necessary action.
- 8. Smti. Rithelda Rymbai, MJS, Deputy Director, Meghalaya State Judicial Academy, Shillong for information and necessary action.
- 9. The Director, Printing & Stationery, Government of Meghalaya, Shillong with a request to publish this notification in the next issue of the Gazette.
- 10. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same in the Official Website.
- Office File.